

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/18/ (IB)/2017

NAME OF THE PETITIONER(S) : ELECTRONICA FINANCE LTD

NAME OF THE RESPONDENT(S) : PEEKAY MEDIEQUIP LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. CELINE (MS499/09) Counsel for Petitioner
(9994222720) ORDER

Counsel for the petitioner present. No representation on behalf of respondent.
Registry is directed to issue notice to the respondent. Put up on **23.06.2017** at
02.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)